

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL**

REGIONAL BENCH – COURT NO.I

Diary No.866162019(ST)

Angel World Elevation Private Limited : Appellant

VS

C.C.G.S.T., Mumbai South : Respondent

Appearance

Shri Mohit Raval, Advocate for Appellant

Shri Dharmender Singh, Supdt (A.R) for Respondent

CORAM:

Hon'ble Dr. D.M. Misra, Member (Judicial)

Hon'ble Shri Sanjiv Srivastava, Member (Technical)

INTERIM ORDER NO. 205/2019

Date of hearing : 28.08.2019

Date of decision : 28.08.2019

Per : Dr. D.M. Misra

The defects pointed out by the registry has been removed.
Consequently the appeal is entertained, which will be heard in due course.

(Dictated and pronounced in open court)

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

**(DR. D. M. MISRA)
MEMBER (JUDICIAL)**